



Smt Chitra Hankare

B Sc LLM

Rtd District Judge from Maharashtra state Judiciary

- Initially, practicing civil as well as criminal lawyer before Trial courts, CAT & High court for some period. Also a panel Advocate for Municipal Corporation.
- Actively participated and associated with social organisations.
- While in Judiciary presided over Civil courts, Criminal Courts, mobile Motor vehicle court Family court and also at Labour Court. Being Additional Session's Judge also acted as special judge in various Special courts such as POCSO, ACB, Atrocity, MACT, etc. During that period given various punishments including life imprisonment and capital punishment as well.
- Delivered 90 judgements in one day and convicted all accused persons in those cases, after conducting trial. Also delivered judgements in 87 Civil Municipal Appeals on one day.
- Appointed as Secretary DLSA. Conducted various legal literacy camps & given lectures on various laws for public, students, institutions, etc.
- A trained Mediator (by Hon'ble SC) As a Mediator settled several matters.
- Prepared papers and compilation on different legal topics for workshops conducted for Judges. Being Judge also entrusted with administrative work.